GOVERNMENT OF N.C.T. OF DELHI REVENUE DEPARTMENT: PARLIAMENT CELL 5, SHAM NATH MARG, DELHI-110054

E-mail id: - parliamentbranchdivcom@gmail.com

No. F.11/2201DC/PC/VS/2025/

Dated: - 26 63 1/3

To

The Dy. Secretary (Questions & Committee), Delhi Legislative Assembly Secretariat, **Old Secretariat** Delhi-110054

Sub: - Reply of Vidhan Sabha Unstarred Question No. 136 for answer on dated 27.03.2025 raised by Hon'ble MLA Sh. Kuldeep Kumar Ji.

Sir.

Please find enclosed herewith the 100 copies of the reply in respect of above said question for further necessary action at you end.

This issues with the prior approval of Hon'ble Minister (Revenue).

Yours faithfully

Encl: As above.

SUB DIVISIONAL MAGISTRATE (H(HQ)

विभाग का नाम :— राजस्व विभाग विभाग का पता :— 5, शाम नाथ मार्ग, सिविल लाईन्स, दिल्ली—110054

अतारांकित प्रश्न संख्या :-- 136 दिनांक :-- 27.03.2025 प्रश्नकर्त्ता का नाम :-- माननीय विधायक श्री कुलदीप कुमार जी

क्या माननीय राजस्व मंत्री यह बताने की कृपा करेंगे कि :--

क्रम	प्रश्न	उत्तर
सं०		States 12 or part of might
(क)	जिन्होंने राष्ट्रसेवा के लिए अपने प्राण दिए उन्हें एक करोड़	राष्ट्रसेवा के लिए प्राण न्योछावर
	रुपये अनुग्रहराशि देने की योजना कब आरंभ हुई थी;	करने वालों के परिजनों को एक
	•	करोड़ रुपये अनुग्रहराशि देने की योजना कैबिनेट निर्णय संख्या 2136
		दिनांक 01.04.2015 के द्वारा लागू
		हुई।
(ख)	उक्त योजना का विवरण दें;	योजना का विवरण कैबिनेट निर्णयों
		दिनांक 01.04.2015, दिनांक 24.02.
	A 18	2016, 21.09.2016, 24.07.2018 और
		25.09.2018 में उपलब्ध है।
		(अनुलग्न–'क')
(ग)	अब तक इस योजना के अंतर्गत राष्ट्र के लिए अपने प्राण	योजना के तहत कुल अब तक 41
	न्योछावर करने हेतु एक करोड़ की राशि पाने वाले कुल	शहीदों के परिवारों को एक करोड़
	कितने प्राप्तकर्ता हैं, सबकी सूची उनके बलिदान के विवरण	रुपये की अनुग्रहराशि प्रदान की गई
E	सहित प्रदान करें; और	है जिसकी सूची अनुलग्नक—'ख'
		संलग्न है।
(ঘ)	क्या वर्तमान सरकार इस योजना को जारी रखने पर विचार	
	कर रही है?	है।

इसकी स्वीकृति माननीय मंत्री (राजस्व) से प्राप्त की गई है।

Arvind Kumar SDM (HQ),

CONFIDENTIAL &CABINET MATTER

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI-GENERAL ADMINISTRATION DEPARTMENT

(CO-ORDINATION BRANCH)
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.F.3/3/2013/GAD/CN/dsgadii/ 1373-1384

Dated: 8/4/2015

CABINET DECISION NO.2136 DATED 01.04.2015

Subject:

Ex-Gratia Scheme to war widows, war disabled, POWs, missing in war/operations etc. of Defence Personnel.

Decision:

The Cabinet considered the note of Secretary (Revenue). The observations made by the Cabinet and the decisions taken are as under:-

- 1. This ex-gratia scheme is meant to honour the person who dies and to enable his family to live a life with dignity.
- 2. The beneficiaries in following situations will be covered:
 - a) A defence personnel dying in operations / war, if his permanent address recorded at the time of joining the service is Delhi.
 - b) Para-military force personnel dying in operations / war, if his permanent address recorded at the time of joining the service is Delhi.
 - c) Delhi Police personnel dying in discharge of bonafide official duty.
 - d) Para-military force personnel working under the Government of Delhi / Delhi Police dying in discharge of bonafide official duty.
 - c) Home Guards and Civil Defence personnel working under Government of Delhi / Delhi Police dying in discharge of bonafide official duty.
- 1. The total ex-gratia amount will be ₹ 1 crore. ₹ 50 lakhs will be paid immediately to the next of kin and ₹ 50 lakhs will be kept in a deposit scheme which will be released to the next of kin at the end of 10 years. Interest earnings will be given to the next of kin under a scheme whose modalities shall be notified by the Government. Employment will also be offered to the next of kin as per his educational qualifications in Group-C or Group-D post under the Government of Delhi, provided the employment has not been offered by the defence / police organization concerned.

Contd....2/-

Arvind Kumar

2. A special fund under the Divisional Commissioner will be created for this purpose. Ex-gratia to defence personnel will be disbursed through Rajya Sainik Board. A Committee to be headed by Divisional Commissioner with senior representatives of Home, Finance and Police Department will scrutinize the case for its eligibility.

- Sd/-

(K.K.Sharma) Secretary to the Cabinet

Dated: 8/4/2015

No.F.3/3/2013/GAD/CN/dsgadiii/1373-1384

Pr. Secretary to Lt. Governor, Govt. of NCT of Delhi.
Secretary to the Chief Minister, Govt. of NCT of Delhi.

5. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.

-. Secretary to Minister, Employment, Govt. of NCT of Delhi.

3. Secretary to Minister, Health, Govt. of NCT of Delhi.

6. Secretary to Minister, Law and Justice, Govt. of NCT of Delhi.

7. Secretary to Minister, Food and Supply. Govt. of NCT of Delhi.

8. Secretary to Minister, Women and Child, Govt. of NCT of Delhi.

9. Secretary (Revenue), Govt. of NCT of Delhi, with request to upload ATR on CDMS

16. OSD to Chief Secretary, Govt. of NCT of Delhi.

11. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.

12. Guard file.

(P.C.Jain) Spl. Secretary (GAD)

CHUMAL Arvind Kumar SDM (HQ).

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISERATION DEPARTMENT (CO-ORDINATION BRANCH) DELHI SECRETARIAT, LP ESTATE, NEW DELHI

.o.P.3,3/2016/GAD/CN/dsgadiii/8941-905

Dated: 02-3-2016

CABINET DECISION NO.2293 DATED 24.02.2016

Subject:

Ex-Gratia scheme to war widows, war disables, POWs, Missing in War operation etc. of Defence Personnel.

Decision:

The Council of Ministers considered the note of Secretary (Revenue)-cum-Div. Commissioner. After deliberations, the Cabinet approved the proposal as contained in para-6 of the note with the modification that new clause-xi discussed in para-6 of the Cabinet Note shall be read as under:

"Casualties on account of duties in operations, calamities and disaster"

-Sd/- ·

(K.K. Sharma) Secretary to the Cabinet

No.F.3/3/2016/GAD/CN/dsgadiii/- 894

1. Secretary to Lt Governor, Govt. of NCT of Delhi.

2. Pr. Secretary to the Chief Minister, Govt. of NCT of Delhi.

3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.

4. Secretary to Minister, Transport, Govt. of NCT of Delhi.

5. Secretary to Minister, Health, Gove of NCT of Delhi.

6. Secretary to Minister, Women and Child, Govt. of NCT of Delhi.

7. Secretary to Minister, Tourism, Govt. of NCT of Delhi

8. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi:

9. Secretary (Revenue)-cum-Div. Commissioner, Govt. of NCT of Delhi, with request ... to upload ATR on CDMS.

10. OSD to Chief Secretary, Govt. of NCT of Delhi.

11. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.

12. Guard file.

1-12.

MOST IMMEDIATE
YATOT TOO

14/15

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELIII REVENUE DEPARTMENT: RELIEF BRANCH 5-SHAM NATH MARG, DELHI-54

No. F. 20 4, 2015/Cabinet Note/DFS/H.III/CD001324881/ Dated: 27/10/30/6

ORDER

Ref.: Cabinet Daciston No. 2420 dated 21.09.2016.

Sub: inclusion of Personnel of Delhi Fire Service in the ex-gratia scheme sunnemed vide Cabinet Decision No. 2136 dated 01.04.2016.

Vide above Cabinet Decision the Government of NCT of Delhi has approved the sollowing :-

"Inclusion of Personnel of Delhi Fire Service dying in Discharge of Operational duties in the list of beneficiaries identified for payment of Ex-gratia vide Cabinet Decision No. 2136 dated 01.04.2015 modified vide Cabinet Decision No. 2293 dated 24 02.2016."

SUB DIVISIONAL MAGISTRATE - VIII (HQ)

No F 20/4/2015/Cabinet Note/DFS/H.III/CD001324881/JelyDated: 27/10/2016 Copy forwarded to:-

- All the Dy Commissioners (Revenue), Govt. of NCT of Delhi/New Delhi,
- The Chief Fire Officer, Govt. of NCT of Delhi, Delhi Fire Services, Connaught Place, New Delhi.
- 3. P.S. to Principal Secy. (Home), Govt. of NCT of Delhi, Home Department, 5th Level C. Wing, Delhi Sectt., New Delhi.
- P.S. to Secy. (Revenue), Govt. of NCT of Delhi, 5-Sham Nath Marg, Delhi.
 P.S. to Ly Commissioner (HQ) I (Revenue), Govt. of NCT of Delhi, 5-Sham

SUB

SUB DIVISIONAL MAGISTRATE - VIII (HO)

Arvind Kumar SDM (HQ).

SOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISTRATION DEPARTMENT (CO-ORDINATION BRANCH) DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.F.3/3/2016/GAD/CN/dsgadiii/ 4630-4640

Dated: 26.09.2016 ····

CABINET DECISION NO.2420 DATED 21.09.2016

inclusion of Personnel of Delhi Fire Service in the ex-gratia scheme announced vide Cabinet Decision No. 2136 dated 01.04.2015.

The Council of Ministers considered the note of Secretary (Revenue). After deliberations, the Cabinet approved the proposal as contained in para-8 of the Cabinet Note.

-Sd/-(S. N. Sahai) Secretary to the Cabinet

No.F.3/3/2016/GAD/CN/dsgadiii/ 4630-4645

Dated: 26.09.2016

- Secretary to Lt. Governor, Govt. of NCT of Delhi.
- 2. Addl. Secretary to the Chief Minister, Govt. of NCT of Delhi.
- 3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
- 4. Secretary to Minister, Labour, Govt. of NCT of Delhi.
- 5. Secretary to Minister, Health, Govt. of NCT of Delhi.
- 6. Secretary to Minister, Tourism, Govt. of NCT of Delhi
- 7. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
- 8. Secretary (Revenue), Govt. of NCT of Delhi, with request to upload ATR on CDMS.
- 9. OSD to Chief Secretary, Govt. of NCT of Delhi.
- 10. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.

(Anil Kumar Singh) Secretary (GAD)

SDM (HQ).

CABINET MATTER

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

GENERAL ADMINISTRATION DEPARTMENT (CO-ORDINATION BRANCH)

DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No. F 3/3/2018/GAD/CN/2900-29/1

Dated: 24 - 7 → 5

Pr. Secretary to Lt. Governor, Delhi.

Spl. Secretary to the Chief Minister, Delhi.

- Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
- 4 Secretary to Minister, Labour, Govt. of NCT of Delhi.
- Secretary to Minister, Health, Govt. of NOT of Delhi.
- Secretary to Minister, Food and Supply, Gov. of NCT of Delhi.
- 7 Secretary to Minister, Tourism, Govt. of NCT of Delhi.
- 3 Secretary to Minister, Transport, Govt. of NOT of Delhi.
- 9 Chief Secretary, Govt. of NCT of Delhi.
- 10 Additional Chief Secretary (Home) Govt. of NCT of Delhi.
 11 Additional Chief Secretary (PWD) Govt. of NCT of Delhi.
- 12 All Pr. Secretaries/Secretaries, Govt. of NCT of Delhi,

Sub: Minutes of the

Ministers dated 24.07.2018.

Sir/Madam,

The Minutes of the meeting of the Council of Ministers held on 24.07.2018 signed by Chief Secretary Secretary to the Council are circulated herewith.

Encl: As above

Yours sincerely.

(Gitanjali Gupta, Secretary (GAD

SECRET

In Chair

(1/15)

GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI (GENERAL ADMINISTRATION DEPARTMENT)

The Council of Ministers met on Tuesday the 24th July, 2018 at 3.00 PM in CM Office, Delhi Secretariat.

Present:

1. Shri Arvind Kejriwal, Chief, Minister/Minister (Water)

2. Shri Manish Sisodia, Deputy Chief Minister [Edn/Fin/Plg/ L&B/Vig/Services/WCD/Tourism/ACL]

3. Shri Gopal Rai, Minister [Emp/Dev/Lab/GAD]

4. Shri Satyendar Jain, Minister [H&FW/Inds/PWD/Powerl - Home/UD/I&FC]

5. Shri Imran Husain, Minister [F&S/E&F/Election]

6. Shri Rajendra Pal Gautam, Minister [Gurudwara Elections/ SC&ST/SW/Cooperative]

7. Shri Kailash Gahlot, Minister [L&J/Tpt/AR/IT/Rev]

The following officers were present:

1. Shri Anshu Prakash, Chief Secretary

2. Smt. Renu Sharma, Pr., Secretary (Finance)

Shrì A.K. Mendiratta, Pr. Secretary (LJ&LA)
 Ms. Gitanjali Gupta, Secretary (GAD) – Link Officer

5. Shri H. Rajesh Prasad, Secretary (Revenue) - Link Officer For their

6. Ms. Varsha Joshi, Secretary (Power)

respective items

CIRCULATED ITEMS

ITEM 1:

Scheme for grant of Ex-gratia payment to War Widow, War Disabled, Prisoners of War/Missing person in War/Operation etc. of Defence Personnel.

Decision:

The Council of Ministers considered the note of Secretary (Revenue) and

2602

approved the proposal contained in para-14 of the Cabinet Note, subject

to the following:-

(i) Para-6 of the Cabinet Note is amended as under:-

Scale of grant of Ex-gratia

S.No.	Topic	Amount
1.	In case of Death in War/Operation of Dutles/Action as defined in Fara 5	·
	a. To parents, if martyr is married and they are alive	40,00,000
	and To widow, if parents of martyn are alive	000,000
	b. To widow, if martyr's parents are not alive	1,00,00,000
	c. To parents, if martyr is unmarried	1,00,00,000
	d. To legal heir, if martyr is married/unmarried & wife/parents not alive	1,00,00,000
2.	In case of Disability in performing Duties/Action	
	Disability 60% and above	10,00,000
-	Bulow 50% disability	6,00,000

Arvind Kumar SDM (HO).

In case of Pr	isoner of WarMissing in		
Missing in W (Division of	lsoner of War/Missing in Prisoner of War Jar/Operations/Prisonar of amount would be in the	Wer/	
as given in s	/ar/Operations/Prisonar c amount would be in the SI.No. 6.1 above)	eawe wanner	Rs. 50,000 per month
Para-7 shall	h.		to Next of

(ii) Para-7 shall be replaced as:-

The proposed grant will be in addition to the payments made by espective departments / organisations of GNCTD / Gol:

The GolM headed by Dy. CM shall make appropriate recommendations to the CM in individual case based upon the facts placed before GoM by Secretary (Revenue). The CM shall take final decision. In case of take final decision, in case of the basis of the recommendations of the Group of Ministers constituted under this para. The GoM shall consist of apart from Dy. Chief Minister, two Ministers to be nominated by Chief Minister. The GoM shall be authorised to requisition datalls from any Authority of the Commendations."

- (iii) Para-14(f) will read as under;"Delegation of powers to Secretary (Revenue)-cum-Divisional
 Commissioner for grant of Ex-gratia as per the scale."
- (iv) Pare-14(g) deleted.
- "A defence personnel dying in operations / war if his permanent address recorded at the time of joining the services is Delhi or is posted in Delhi at the time of action / incident."
- ITEM 2: Proposal for approval of Agriculture-cum-Solar Farm Scheme in NCT of Delhi.
- Decision: The Council of Ministers considered the note of Secretary (Power) and approved the proposal contained in para-12 of the Cabinet Note.
 - The Council of Ministers also decided that the scheme will be named as Mukhya Manuf Yisaan Aay Badhotan Solar Yojana".

-Sd/ (Anshu Prakash) Secretery to the Cabinet

Marvind Kumas Arvind Kumas (8) us

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISTRATION DEPARTMENT (CO-ORDINATION BRANCH)

DELHI SECRETARIAT, I.P. ESTATE, NEW DELIHI

No.F 3/3/2018/GAD/CN/ 37-/2- 37-25

Dated 28-09

Pr. Secretary to Lt. Governor, Delhi.

Addl. Secretary to the Chief Minister, Delhi.

Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.

Secretary to Minister, Labour, Govt. of NCT of Delhi.
Secretary to Minister, Health, Govt. of NCT of Delhi.

6 Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.

Secretary to Minister, Tourism, Govt. of NCT of Delhi.

8. Secretary to Minister, Transport, Govt. of NCT of Delhi.

O Chief Secretary, Govt. of NCT of Delhi.

Additional Chief Secretary (Home) Govt. of NCT of Delhi.

Additional Chief Secretary (PWD) Covt. of NCT of Delhi.

All Pr. Secretaries/Secretaries, Govt. of NCT of Delhi.

Sub: Minutes of the meeting of the Council of Ministers dated 25:09.2018.

Sk/Madam,

The Minutes of the meeting of the Council of Ministers held on 25.09.2018 signed

by Chief Secretary/ Secretary to the Council are circulated herewith.

SW. (1020) Encl: As above.

Yours sincerely.

(Manoj Paridia

Joint Secretary to the Courtil

GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELH (GENERAL ADMINISTRATION DEPARTMENT)

The Council of Ministers met on Tuesday the 25th, September, 2018 at 3.00 PM in CM Office, Delhi Secretariat.

Present:

Shri Arvind Kejriwal, Chief Minister/Minister (Water) 1.

In Chair

- Shri Gopal Rai, Minister [Emp/Dev/Lab/GAD/I&FC] 2.
- Shri Satyendar Jain, Minister [H&FW/Inds/PWD/Power/ 3. Home/UD]
- Shri Imran Husain, Minister [F&S/E&F/Election] 4.
- Shri Rajendra Pal Gautam, Minister [Gurudwara Elections/ 5. SC&ST/SW/Cooperative]
- Shri Kailash Gahlot, Minister [L&J/Tpt/AR/IT/Rev] 6.

The following officers were present:

- Shri Anshu Prakash, Chief Secretary 1.
- Shri Manoj Kumar Parida, Addl. Chief Secretary (GAD) 2.
- Smt. Renu Sharma, Pr. Secretary (Finance) 3:
- Shri A.K. Mendiratta, Pr. Secretary (L&J)
- Shri Sanjeev Khirwar, Secretary (H&FW)
- 5.
 - For their respective items Ms. Rinku Dhugga, Secretary (SC/ST/OBC)
- Ms. Varsha Joshi, Secretary (Power)

CIRCULATED ITEMS

Proposal for enhancement of monthly remuneration of contractually engaged Medical Officers & Specialists under Delhi ITEM-1: State Health Mission (DSHM).

The Council of Ministers (CoM) considered the note of Secretary Decision: (H&FW) and approved the proposals contained in para-11 of the No. 2641 Cabinet Note with the following amendments:-

> (i) Para-11.1 of the Cabinet Note would read as follows:-"Enhancement in incentive as state share of 35% (inclusive of 10%, already granted as state incentive) on gross remuneration as on 01.04.2017."

(in Para-11.4 of the Cabinet Note would read as follows:-

"Additional Budgetary provision of Rs. 14 Crore."

Arvind Kumar SDM (HO)

faller Colo

ITEM 2:

Proposal for enhancement of consolidated monthly remuneration of contractual engagements under Delhi State Health Mission (DSHM).

Decision: No. 2642

The Council of Ministers considered the note of Secretary (H&FW) and approved the proposals contained in para-17 of the Cabinet Note with the following amendment:-

Para-17.1 of the Cabinet Note would read as follows:-

"Payment of incentive upto 100% of consolidated remuneration (including the Centre Government incentive for 2017-18) to Paramedical contractual employees which have analogous nomenclature or similar nature with the contractual engagements of Delhi Government with a condition of maximum remuneration upto the remuneration of the corresponding contractual engagements employees under Delhi Government or similar positions under Delhi State Health Mission. This is inclusive of the state incentive being given presently."

ITEM 3:

Proposal for approval of Delhi Roof Top Solar Scheme - 2018 for Domestic (Residential) sector consumers in NCT of Delhi.

Decision:

The Council of Ministers considered the note of Secretary (Power) and

No. 2643

approved the proposal contained in para-6 of the Cabinet Note.

ITEM 4:

Scheme for celebration of birth I death anniversary of eminent

personalities.

Decision:

The Council of Ministers considered the note of Secretary (SC/ST/OBC)

No. 2644

and approved the proposal contained in para-12 of the Cabinet Note.

TABLED ITEM - with the permission of Hon'ble CM

ITEM 5:

Scheme for grant of Ex-gratia payment to War Widow, War Disabled, Prisoners of Wars / Missing person in War / Operation etc. of Defence Personnel.

Decision:

A Cabinet Note on the above subject was placed before the Council of

No. 2545

Ministers by the Hon ble Minister (Revenue). The Council of Ministers

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approved the proposals contained in para-3, para-4 and para-5 of the Cabinet Note with the following addition -

In the earlier approval accorded by the Council of Ministers vide Decision No. 2602 in the Cabinet Meeting held on 24.07.2018, in "Duties / Actions that qualify for grant of ex-gratia payment", the following will be added:-

" 5(xii) Casualties on account of discharge of bonafide official duty."

Sd/-(Anshu Prakash) Secretary to the Cabinet

Arvind Kumar. SDM (HQ);

SECRET

Copy No._

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI REVENUE DEPARTMENT 5, SHAM NATH MARG, DELHI-110054

MINISTER-IN-CHARGE

SH. KAILASH GAHLOT REVENUE MINISTER

SECRETARY-IN-CHARGE

MS. MANISHA SAXENA SECRETARY (REVENUE)

NOTE FOR COUNCIL OF MINISTERS

Sub.: Scheme for grant of Ex-gratia payment to War Widow,
War Disabled, Prisoners of Wars / Missing person in
War / Operation etc. of Defence Personnel

Background

1. The Council of Ministers vide Decision No.2602 dated 24.07.2018 decided to grant ex-gratia relief to the Defence Personnel / Delhi Police Personnel / Para-military Personnel / Home Guards and Civil Defence Volunteers etc. dying in operation / war etc.. As per para 4(a) of the Cabinet Note, as amended vide para (v) of the Cabinet Decision No.2602 dated 24.07.2018, defence personnel dying in operations / war would be covered if his permanent address recorded at the time of joining service is Delhi or is posted in Delhi at the time of action / Incident. Para 4(b) of the Cabinet Note makes a similar provision in respect of Para-military Forces Personnel if his permanent address recorded at the time of joining the service is Delhi.

Wind Kumar SDM (HO).

Head Constable Narender Kumar of BSF was killed on 18:09.2018 in an unprovoked Pakistan firing in Jammu's Samba District. Hon'ble Chief Minister also visited the family of the martyr at Village Thana Kala, District Sonepat on 21.09.2018 to offer condolences. It was noted that the family of HC Narender Kumar had been residing in Delhi for the last few years, though his permanent address recorded at the time of joining the service is Haryana. However, his case is not covered in the Scheme of exgratia relief as approved by the Council of Ministers. Cosmopolitan City and Defence / Para-military. Force Personnel and or their families reside in Delhi, even though the permanent address recorded in the service record may be in some other city. Para 4(a) and 4(b) of the Cabinet Note exclude such Personnel / their families from the operation of the Scheme. It is not justified. It is felt that such cases where families have been residing in Delhi for the last many years must also be brought within the ambit of ex-gratia relief being offered by Delhi Government.

Proposal before the Council of Ministers

- It is, therefore, proposed that at the end of amended Para 4(a) as well as 4(b) the words "or the family has been residing in Delhi for the last at least five years". After amendments, the said paras shall read as under :-
 - A defence personnel dying in operation war if his permanent address recorded at the time of joining the service is Delhi or is posted in Delhi at the time of action / incident or the family has been residing in Delhi for the last at least five years.

15/15/11

para-military force personnel dying in operations/war, if his permanent address recorded at the time of joining the service is Delhi or the family has been residing in Delhi for the last at least five years."

As regards the proof of residing in Delhi, the same shall be looked into by the GoM headed by Deputy Chief Minister, as looked in Para (II) of the Cabinet Decision No. 2602 dated contained in Para (II) of the Cabinet Decision No. 2602 dated

The above modifications shall be effected with effect from the date of last Cabinet Decision i.e. 24.07.2018.

(KAILASH GAHLOT) MINISTER (REVENUE)

APPROVED CASES FOR EX-GRATIA OF RS. ONE CRORE TO DEFENCE PERSONNEL/ DELHI POLICE PERSONNEL/PARA MILITARY PERSONNEL/HOME GUARDS DELHI FIRE SERVICE/CIVIL DEFENCE VOLUNTEERS DYING IN OPERATION/WAR.

YIC		PAING IN OPERATION/WAR.	
	Name, Designation & Department of the Deceased	Brief description of incident	Date o Death
	Sh. Yogesh Kumar, Constable (Delhi Police)	Hit by the truck while on special night checking	
	Sh. Ram Kanwar Meena, Head Constable (Delhi Police)	drive duty. Deployed for Escort Guard duty for Court production of High Risk Under Trial Prisoner (UTP). Died in trying to protect UTP in	23.12.201
		indiscriminately firing by four men with the intend to kill UTP.	14.04.2016
	Sh. Deepak Kumar, Constable (Delhi Police)	Died/trapped between barricade and Echo Van by hitting barricade by a high speed truck.	16.06.2016
	Sh. Anand Singh, Const., Delhi Police)	Killed in firing by other robbers when he caught	19.08.2016
j.	Sh. Ravinder, Constable (Delhi Police)	Hit by a tempo while he deployed for bringing the Alcohol meter from Model Town circle on Cost Motor Cycle.	25.09.2016
6.	Sh. Manjeet Singh, Fireman (Delhi	Died in firefighting while upper floors of the	28.09.2016
7.	Fire Service) Sh. Sunil Kumar, Firemen (Delhi Fire Service)	Died in firefighting while upper floors of the	01.10.2016
8.	Major Amit Sagar (Indian Army)	Posted in Counter Insurgency (High Altitude) Area at Sonamarg. While stand to was being carried out, the officer was buried under an	25.01.2017 24.02.2017
9.	Sh. Hari Singh Meena, Firemen (Delhi Fire Service)	Died due to explosion in a fire incident while he tried to open the closed rolling shutter of the burning shop.	24.02.2017
10.	Sh. Hari Om, L.F.M., (Delhi Fire Service)	Died due to explosion in a fire incident while he tried to open the closed rolling shutter of the burning shop.	
11	Sh. Vijender Pal Singh, Firemen (Delhi Fire Service)	Accidently fell into the fire due to collapse of	01.06.2017
12	1 of Constable (Delhi	Hit by a very high speed truck while performing Traffic Violation Checking Duty.	16.09.2017 01.12.2017
13	Tale of the Constable (Delhi	Hit by a high speed truck while performing traffic arrangement duty.	04.03.2016
14	Sh. Abdul Saboor Khan, Head Constable (Delhi Police)	Hit by a speedy tempo while on night picket duty. Bullet Injuries in resorted to unprovoked firing	18.09.2018
1:	Tied Constable	by the Pakistan Rangers while performing Border Patrolling duty at the India-Pakistan International Border.	
1	6. Sh Birendra Singh, Constable, Delhi Police	Hit by an unknown vehicle while detailed for VVIP Route duty regarding departure of the Prime Minister of Japan.	13.12.2015
1	7. Late Bhoop Singh, Constable, Delhi Police	Hit by a car while vehicle checking night picket	19,11,2017 13,11,2018
1	8. Sh. Jitendra Singh, ASI, Delhi police	Took away in hanging position by the tempo while regulate traffic on duty.	14.07.2018
1	9. Sh. Mahabir Singh, ASI, Delhi Police	Injured by hitting the barricade by a high speed car while on drunken drive checking duty.	08.01.2019
2	O. Sh. Guljhari Lal, Head Const. Delhi Police	Injured by hitting the barricade by a high speed car while on night picket duty. Died in a road accident while visiting for	20.10.2017
	Sh. Khazan Singh, SI, Delhi Police	investigation in search of missing children. Hit by an unidentified car when he chasing	19.01.2019
2	2. Sh. Rajpal Singh Kasana, Head Constable, Delhi Police	intercepted alleged car of an arms supplier.	atas ter t in





23.	Sh. Amar Pal, Constable (Exe.), Delhi	Died in an accident while investing a case/FIR.	21.12.2017
24.	Police	Killed in firing by anti-social/criminals attack while performing PSO duty.	01.05.2017
5.	Sh. Dharambir Singh, ASI, Delhi Poliœ	Died in an accident while tracing the hideouts of a criminal/gangster.	20.10.2017
26.	Sh. Rattan Lai, HC, Deihi Police	Deployed for Law & Order duty in Chand Bagh, Dayalpur. Died in mob attack while persuading the mob.	24.02.2020
27.	Sh. Ankit Sharma, Security Assistant, I.B.	Died during the riots in North-East, Delhi while performing office duty.	26.02.2020
28.	Sh. Amit Kumar, Ex. Fire Operator, D.F.S	Died due to blast during the firefighting operation.	02.01.2020
29.	Sh. Sanket Kaushik, ACP, Delhi Police	Hit by a truck while checking vehicles duty.	25.07.2020
30.	Sh. Vikas Kumar, Constable (Exc.), Delhi Police	Hit by a car while checking vehicles during picket duty.	01.10.2016
31.	Sh. Parvesh Kumar, Civil Defence Volunteer	Hit by a truck while checking vehicles duty.	20.09.2020
32.	Sh. Rajesh Kumar, NC (E), Indian Air Force	Aircraft was crashed while on official flying duties.	03.06.2019
33.	Sh. Sunit Mohanty, Flt. Lt., Indian Air Force	Aircraft was crashed while on official flying duties.	03.06.2019
34.	Sh. Meet Kumar, Sqn. Ldr, Indian Air Force	Aircraft was crashed in an operational flying sortie.	18.07.2018
35.		Died in attack with knife by a criminal/robber while he captured him on the spot.	08.01.2023
36		Slipped & fell in Salamabad Nala on Line of Control in Counter Insurgency/Counter Terrorism Operations.	05.05.2022
37		Hit by a truck while on field duty under the supervision of SI Ravinder Sharma I/C.	11.04.2021
38		Capt Jayant Joshi was planned as Co-Pilot for an op sortie {Syll 8 ex 2 (a) and 2 (b)} for tgt acqn with EO and handing over to gun & rkt in heptr IA-2150 as per op flg pgme. Heptr descended & crash landed into Ranjit Sagar Dam.	17.10.2021
3	9. ASI Om Prakash, No.3460/SE (PIS 28883794), Delhi Police	Hit by a triple ridding motor cycle while on picket vehicle checking duty.	08.11.2021
4	O. Sh. Parveen Kumar, Fire Operator, Delhi Fire Service	During the firefighting operation rear side of the building is collapsed resulting in to burn injury.	27.10.2021
1	ASI (Exe.) Radhey Shyam, No.1481/ (PIS 28930826), Delhi Police	T Hit by a truck during traffic regulation and prosecution duty.	16.09.2020

Awind Kumar SDM (HQ), J.